NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/51/IB/2018

NAME OF THE PETITIONER(S)

: PREMCO RAIL ENGINEERS LTD

NAME OF THE RESPONDENT(S)

: FURNACE FABRIA

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1- A-Suvastava

for Bishararey

Counsel for the Operational

2. Attir. R

for

K. Havoi Menon

Coursel

Respondent

Arth. R

ORDER

Counsel for both the parties present. Counsel for the Respondent has filed the vakalath and prayed for time for filing a Counter. request, time is enlarged with a direction to file the Counter before the next date of hearing. The matter is posted for arguments. Put up on 28.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)